

(M)

Contempt 7/89

CA 10/89

13 4.92

Hon Mr Justice VC. Sivaiah, VC.
Star Mr. A. B. Goshal AM

on behalf of the respondents
it has been stated that the
representation of the applicant
has been disposed of. His
name has been shown at
proper place. The order of
the Tribunal has been complied
with, though not within time,
as much the Contempt Petition
is dismissed and notices
discharged.

De Jans
107 Harewood
17/6/92

S
A. H.

VC